

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:452

ANSWERED ON:20.11.2009

COMPLAINTS REGARDING DISTRIBUTION OF MEDICINES

Kishor Shri Kamal

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Union Government is aware about the complaints regarding patients not being given medicines at health centres in the country including Uttar Pradesh;
- (b) if so, the measures taken/proposed to be taken in this regard;
- (c) whether the Government proposes to provide some more financial help ensuring availability of medicines to patients at health centres in the country including Uttar Pradesh; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE(SHRI GHULAM NABI AZAD)

(a) & (b) "Health" being a 'State' subject, public health facilities are under the administrative control of the respective State/UT Governments. However, as and when complaints are received, those are forwarded to concerned State/UT Government for necessary remedial action.

(c) & (d) The requirement of funds for various activities covered under National Rural Health Mission (NRHM), including funds for procurement of medicines is assessed by the concerned State/UT for reflecting the same in their annual Programme Implementation Plan (PIP). The funds released to the State/UTs are utilized in accordance with the approved PIP.